

of water. This is a national forum where all these kinds of State quarrels should not be brought and only national considerations should be looked into.

Mr. Speaker: What is the question?

Shrimati Lakshmikanthamma: About what he had said, I said I would raise a point of order. As far as the question is concerned, there is no dispute. The Koyna project...

Mr. Speaker: Now, you are raising a dispute. Shri Girraj Saran Singh.

Shri Girraj Saran Singh: May I ask the Minister whether this restriction on the release of water has been entirely due to the fact that the Prime Minister is due to release it ceremoniously?

Mr. Speaker: It has nothing to do with this.

WRITTEN ANSWERS TO QUESTIONS

Students' Home in Delhi

***1382. Shri Kanwar Lal Gupta:** Will the Minister of Education be pleased to state:

(a) whether Government have opened any students' home in Delhi:

(b) if not, the reasons therefor; and

(c) whether it is a fact that there are thousands of students in Delhi who do not have any proper residential accommodation?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) Residential accommodation is provided by hostels attached to educational institutions, particularly colleges. The remaining students live with their guardians or in the city.

(c) It may be that many students may not have proper residential accommodation. Government do not have any precise data of the numbers.

Cut in Sugar quota in Delhi

***1388. Shrimati Tarkeshwari Sinha:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether, because of the cut in sugar quota in Delhi, nearly 25,000 persons who work in the aerated water factories are likely to lose their jobs; and

(b) if so, the action Government propose to take in the matter?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) No.

(b) Does not arise.

Fellowship to Retired Teachers

***1391. Shri Onkar Lal Berwa:**
Shri Onkar Singh:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that a proposal for granting fellowships to retired teachers is under consideration of Government;

(b) if so, the details of the scheme; and

(c) the number of retired teachers to be benefited therefrom?

The Minister of Education (Dr. Triguna Sen): (a) The University Grants Commission is already running a scheme for assisting Universities and Colleges to avail of the services of outstanding teachers who have retired. This scheme was instituted in 1961-62. No other scheme is under consideration of Government.

(b) Under the scheme, universities and colleges are being helped to utilize the services of outstanding teachers, who have crossed the normal age of superannuation but are otherwise fit to continue teaching and research. An honorarium of Rs. 6,000 per annum plus an annual grant of Rs. 1,000 is provided to each teacher. In addition the institution where the teacher works may also give him